

Production of Jaggery

3150. SHRI JANARDAN MISRA :
SHRI_PANKAJ CHOWDHARY :
SHRI SHIVLAL NAGJIBHAI VEKARIA :

Will the Minister of FOOD be pleased to state :

(a) the States/Union Territories where the schemes are under implementation for the production of jaggery from milky juice of date palm;

(b) the estimated quantity of jaggery produced during each of the last three years, State-wise/Union Territory-wise;

(c) the quantity of jaggery produced during the last year as compared to the production of sugar;

(d) whether a large quantity of jaggery is being used for producing alcohol;

(e) if so, the details thereof;

(f) whether the Government are contemplating any action to check this practice; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (g). The required information is being collected and will be laid on the Table of the House.

Education for All

3151. SHRI RAM NIHOR RAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government have taken up a scheme 'Education for All' funded by World Bank;

(b) if so, whether the Government of Uttar Pradesh have been provided an opportunity to implement this scheme in the State;

(c) if so, the details thereof;

(d) whether the said scheme has been implemented in all the States;

(e) if not, the reasons therefor; and

(f) the steps proposed to be taken by the Government to make the scheme a success?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMAR SELJA) : (a) No, Sir.

(b) and (c). A Basic Education Project covering ten districts of U.P. is under implementation with an outlay of approximately Rs. 728 crores over a period of seven years. 87% of the Project cost would be borne through a World Bank Loan. This project seeks to accelerate the pace of Universalisation of Elementary Education in U.P.

(d) and (e). A "District Primary Education Programme" has been launched and is under implementation in 42 districts of seven States namely, Assam, Haryana, Maharashtra, Tamil Nadu, Karnataka, Kerala and Madhya Pradesh. This Programme is funded by the World Bank and the European Commission.

(f) Department of Education provides technical support to these projects through the national resource institutions. It also closely monitors the implementation of the Projects.

Crop Insurance Scheme

3152. DR. AMRIT LAL KALIDAS PATEL :
SHRI N. DENNIS :
PROF. UMMAREDDY VENKATESWARLU :

Will the Minister of AGRICULTURE be please to state :

(a) the names of districts where Crop Insurance Scheme is being implemented at present, State-wise;

(b) the details of progress made in regard to the implementation of Insurance Scheme in the Agriculture Sector, State-wise;

(c) whether the Government are satisfied with the practical aspects of the present Crop Insurance Scheme;

(d) if not, the reasons therefor; and

(e) the time, by which, this scheme will be fully implemented for benefit of the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) State-wise names of districts where Comprehensive Crop Insurance Scheme (CCIS) is being implemented at present are given in the enclosed statement-I.

(b) The State-wise details of progress made in regard to the implementation of Comprehensive Crop Insurance Scheme (CCIS) in agriculture sector are given in the statement-II attached.

(c) and (d). The shortcomings of the scheme as implemented at present include:

(i) non viability of the scheme due to low premium rates,

(ii) non coverage of all the crops/farmers,

(iii) adverse selection of areas in the States where the scheme is implemented,

(iv) deficiency in crop cutting machinery and lack of supervision, and

(v) exaggeration of claims by the implementing agencies.

(e) Comprehensive Crop Insurance Scheme (CCIS) is already under implementation since 1.4.1985 throughout the country. So far 19 States and 4 UTs have implemented the scheme in one or more seasons.